

# HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

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## CIRCULAR No. 6/SO/2023

ROC.No. 550/SO/2022

Dated: 12.05.2023

It is hereby notified that the three working Saturdays during the Summer Vacation, 2023 viz., **20.05.2023**, **27.05.2023** and **03.06.2023** are declared as Holidays to the Registry of the High Court of Andhra Pradesh.

*y. Lakshmana Rao*  
12/05/2023  
**REGISTRAR GENERAL**

To

- 1) The Prl. Private Secretary to the Hon'ble the Chief Justice (with a request to place the Circular before the Hon'ble the Chief Justice for His Lordship's kind perusal and information)
- 2) All the P.S's to the Hon'ble Judges (with a request to place the Circular before the Hon'ble Judges for their Lordships' kind perusal)
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh [with a request to instruct the concerned to place the circular in High Court's website]
- 6) The Advocate General, Government of Andhra Pradesh, High Court Buildings, Amaravati.
- 7) The Secretary, Bar Council of A.P., Amaravati.
- 8) All Officers of High Court of Andhra Pradesh at Amaravati.
- 9) All the Section Heads in the High Court of Andhra Pradesh.  
(for circulation among the members of the staff)
- 10) The Registrars General, All High Courts in India.
- 11) The President, Andhra Pradesh High Court Advocates' Association, High Court Buildings, Amaravati.
- 14) The Member Secretary, A.P. State Legal Services Authority, High Court Buildings Amaravati.
- 15) The Director, Judicial Academy, Mangalagiri.

- 16) The Secretary, H.C. Legal Service Committee, High Court Building, Amaravati.
- 17) The Director, High Court Mediation & Arbitration Centre ,High Court buildings Amaravati.
- 19) The Public Prosecutor for the State of Andhra Pradesh at High Court of Andhra Pradesh.
- 21) The Branch Manager, State Bank of India, High Court Branch, High Court Buildings, Amaravati.
- 22) The Secretary, Advocate Clerks' Association, High Court of Andhra Pradesh.
- 23) The Overseer, High Court of Andhra Pradesh.